

202
**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 516/2025**

Splendor Landbase Limited Ors.

...Applicants

Vs

State of NCT of Delhi & Ors.

...Respondents

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SDM (Kalkaji)

THROUGH

JYOTI MENDIRATTA
Advocate for the GNCT of Delhi
Ph: 9811136141
jmalawoffices@gmail.com

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203
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PRINCIPAL BENCH, NEW DELHI

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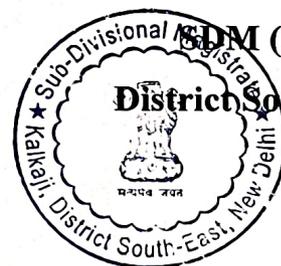
...Respondents

MOST RESPECTFULLY SHOWETH

1. This in compliance of the direction of the Hon'ble NGT submit the status report in matter regarding illegal dumping of solid waste on Plot No. 2, District Centre, Jasola and the approach road leading from Jasola Metro Station to Jasola District Centre near Apollo Hospital and KOS Minar Roundabout.
2. That a joint inspection was conducted alongwith the officials/officers from the DDA and MCD Department. During the inspection direction was given the concerned authority the cleanliness of the site time to time. **(Photographs of inspection are Annexed as Annexure "A")**
3. That a report was sought from the The Ex. Engineer, East Maintenance Division and The Asstt. Commissioner (MCD) vide letter no. F. No. SDM/KJ/2026/463 dated 11.03.2026 **(Annexure-B)**.
4. That in response to this office letter no. F. No. SDM/KJ/2026/463 dated 11.03.2026 a report was received from the Ex. Engineer, EMD-7 alongwith photograph vide which it has been submitted that *"the garbage/malba dumped at the said plot has been removed by this office. However, the boundary wall of Plot No. 2 has been found damaged at various locations by unidentified miscreants, which facilitates illegal dumping of garbage/malba inside the plot. In order to prevent the recurrence of such incidents, the repair work of the boundary wall has been proposed and a tender has already been floated by DDA for carrying out the repair work. However, the subject land is presently under litigation and status quo has been ordered by the Hon'ble High Court; therefore, the repair work will be undertaken after vacation of the stay order. Necessary steps are also being taken to prevent illegal dumping and the matter regarding punitive action against offenders has been taken up with the concerned authorities. Furthermore, cleaning of the road stretch from Apollo Metro*

Station to Splendor Tower is being carried out by DDA on a regular basis and the sanitation work is being regularly monitored by the officials of this division. Moreover, the approach road from Mathura Road to Kos Minar Roundabout is being cleaned and swept on a daily basis and re-carpeting of the said road has also been carried out recently. At present, the said stretch and surrounding areas are free from garbage/malba and regular sanitation work is being continued to maintain cleanliness. Photographs of the site are enclosed herewith for reference. (Report of the DDA Department is Annexed as Annexure- C)

5. That the report from the MCD Department, is still awaited. However, it is submitted that the land owning agency is DDA as confirmed by the JE, O/o EE/EMD-7, DDA.
6. That it is respectfully submitted that this office has acted with utmost diligence, integrity, and sincerity in strict compliance with the directions of the Hon'ble Court and in accordance with the applicable statutory provisions.
7. The report is hereby submitted for the kind perusal and consideration of the Hon'ble Court.



Annexure A

Photographs of during Field Inspection by Sub Division Kalkaji



GPS Map Camera



New Delhi, Delhi, India 🇮🇳

Cambridge University Press And Assessment,
Jasola Vihar, New Delhi, Delhi 110025, India

Lat 28.537805° Long 77.286846°

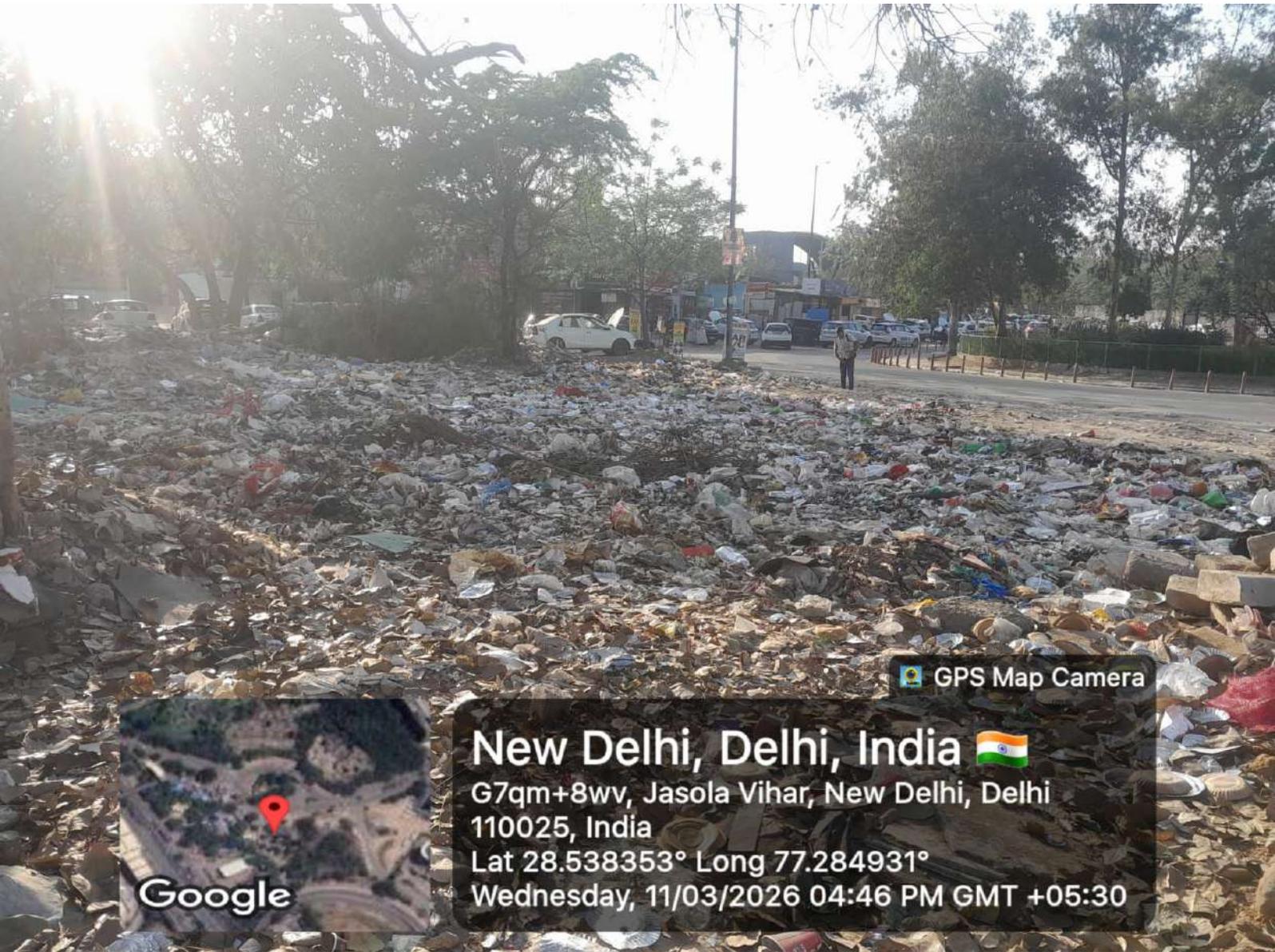
Wednesday, 11/03/2026 04:48 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India 🇮🇳
51a, Above Splendor Forum, Pocket 12, Jasola Vihar, New Delhi, Delhi 110025, India
Lat 28.53773° Long 77.286518°
Wednesday, 11/03/2026 05:00 PM GMT +05:30



GPS Map Camera

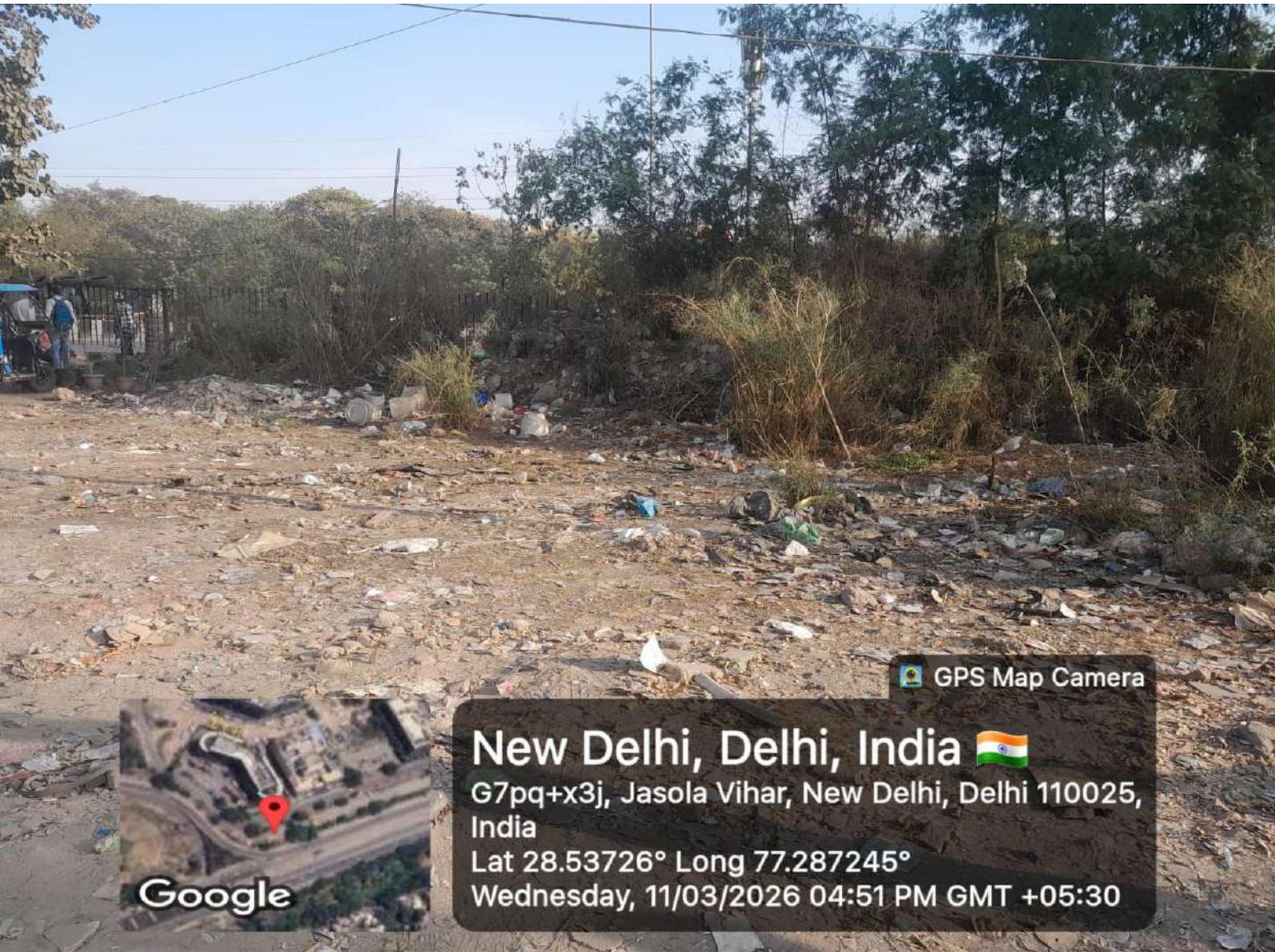
New Delhi, Delhi, India 

G7qm+8wv, Jasola Vihar, New Delhi, Delhi
110025, India

Lat 28.538353° Long 77.284931°

Wednesday, 11/03/2026 04:46 PM GMT +05:30





GPS Map Camera

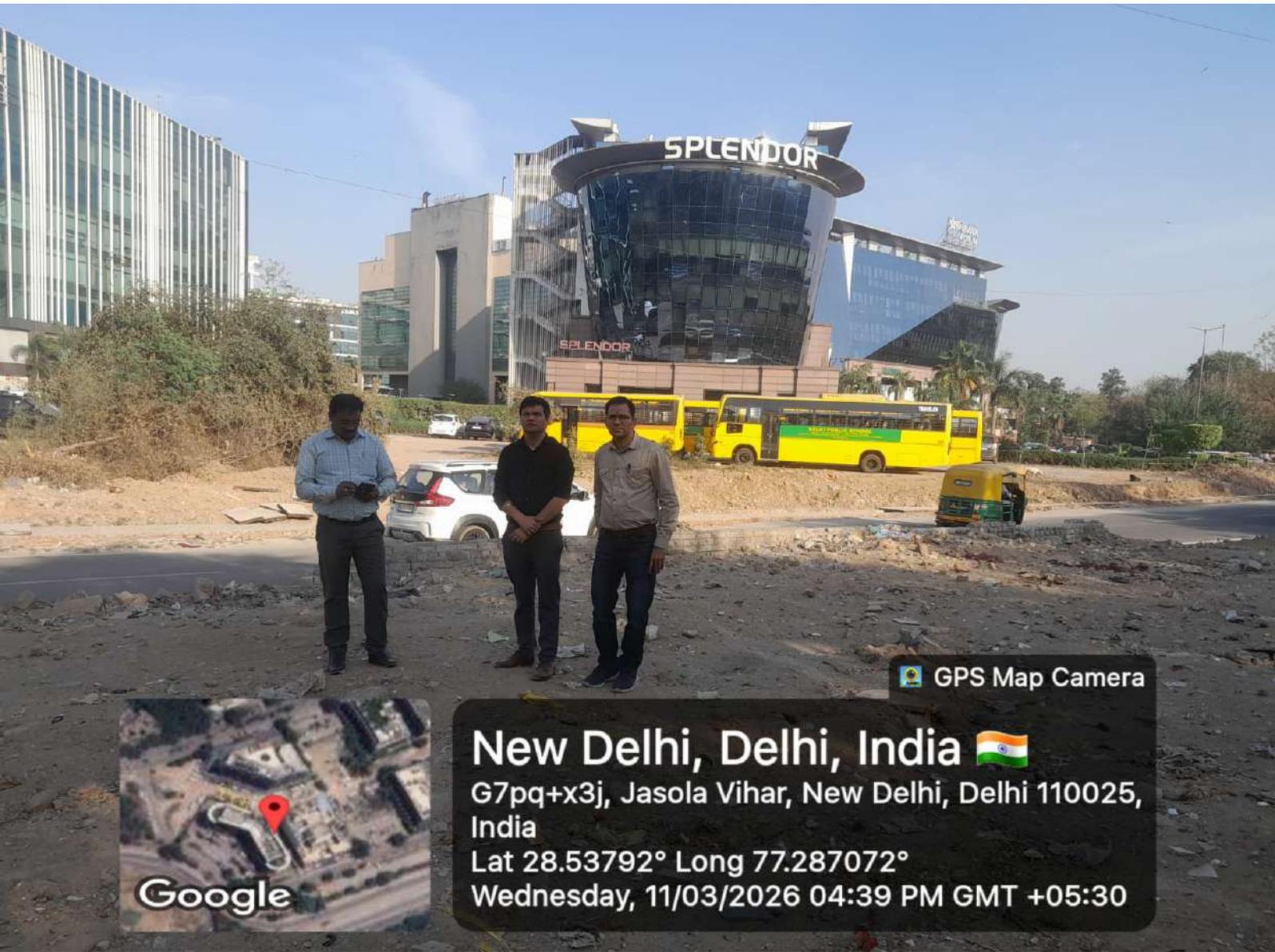


New Delhi, Delhi, India 

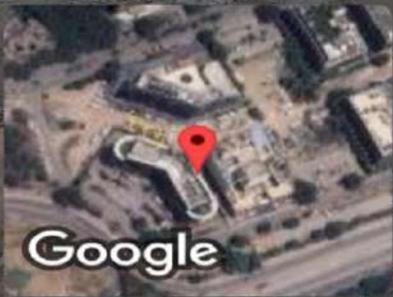
G7pq+x3j, Jasola Vihar, New Delhi, Delhi 110025, India

Lat 28.53726° Long 77.287245°

Wednesday, 11/03/2026 04:51 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India 🇮🇳
G7pq+x3j, Jasola Vihar, New Delhi, Delhi 110025, India
Lat 28.53792° Long 77.287072°
Wednesday, 11/03/2026 04:39 PM GMT +05:30



**OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KALKAJI)
OFFICE OF THE DM (SOUTH EAST),
OLD GARGI COLLEGE BUILDING, LAJPAT NAGAR-IV, NEW DELHI-110024**

F. No. SDM/KJ/2026/463

Dated: 11/03/26

To

The Asstt. Commissioner (MCD)
Central Zone, Office of DC (MCD)
Jal vihar, Lajpat Nagar, New Delhi-
110024

The Ex. Engineer, EMD-1,
Pocket A, Sarita Vihar, New Delhi, Delhi
110076

Subject: Regarding Action Taken Report in the matter of Original Application No. 516/2025 titled "Splendor Landbase Limited & Ors. Vs. State of NCT of Delhi & Ors." pending before the Hon'ble National Green Tribunal.

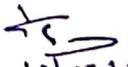
Sir,

This is with reference matter titled as "Splendor Landbase Limited & Ors. Vs. State of NCT of Delhi & Ors." Original Application No. 516/2025 before the Hon'ble National Green Tribunal, Principal Bench, New Delhi regarding illegal dumping of solid waste on Plot No. 2, District Centre, Jasola and the approach road leading from Jasola Metro Station to Jasola District Centre near Apollo Hospital and KOS Minar Roundabout.

In the said petition, the applicant has alleged that garbage is being dumped at the above-mentioned locations causing environmental pollution and health hazards including foul odour, breeding of mosquitoes and flies, air pollution due to decomposition and burning of waste, waterlogging during monsoon and fire hazards.

You are therefore requested to take necessary action in the matter and furnish an Action Taken Report at the earliest so that the same may be placed on record before the Hon'ble NGT for further necessary action.

Yours sincerely,


10/03/26
SDM (Kalkaji)
District South East

Copy to:

1. PA to DM (South East)
2. PA to ADM (South East)



दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076
Email Id : cc.emd7@dda.gov.in

ANNEXURE C ⁹

No. F2(14)/Misc./AE(P)/EMD-7/EZ/DDA/2025-26/ 2 3 0 2

dt:- 12/03/2026

To,

SDM (Kalkaji)
Old Gargi College Building,
Lajpat Nagar-IV,
District South East
Delhi-110024

Sub: Regarding Action Taken Report in the matter of Original Application No.516/2025 titled "Splendor Landbase Limited & Ors. Vs. State of NCT of Delhi & Ors." Pending before the Hon'ble National Green Tribunal.

Ref:- SDM/KJ/2026/463 dt:- 11.03.2026

In reference to the above subject, it is submitted that the garbage/malba dumped at the said plot has been removed by this office. However, the boundary wall of Plot No. 2 has been found damaged at various locations by unidentified miscreants, which facilitates illegal dumping of garbage/malba inside the plot. In order to prevent the recurrence of such incidents, the repair work of the boundary wall has been proposed and a tender has already been floated by DDA for carrying out the repair work. However, the subject land is presently under litigation and status quo has been ordered by the Hon'ble High Court; therefore, the repair work will be undertaken after vacation of the stay order. Necessary steps are also being taken to prevent illegal dumping and the matter regarding punitive action against offenders has been taken up with the concerned authorities.

Furthermore, cleaning of the road stretch from Apollo Metro Station to Splendor Tower is being carried out by DDA on a regular basis and the sanitation work is being regularly monitored by the officials of this division. Moreover, the approach road from Mathura Road to Kos Minar Roundabout is being cleaned and swept on a daily basis and re-carpeting of the said road has also been carried out recently. At present, the said stretch and surrounding areas are free from garbage/malba and regular sanitation work is being continued to maintain cleanliness. Photographs of the site are enclosed herewith for reference.

Encl.As above.

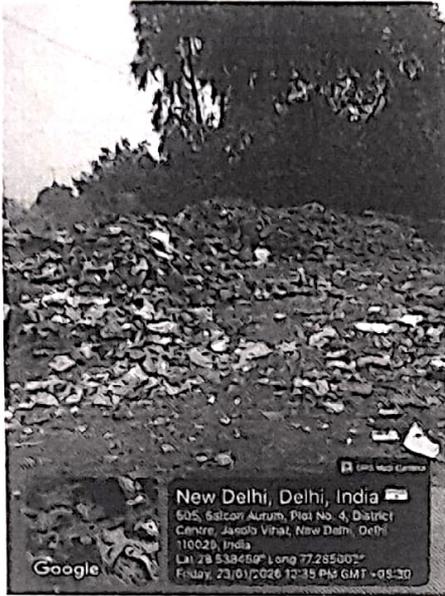
Copy to:

1. SE/ECC-2/DDA, for kind information.
2. AE-III/EMD-7/DDA for information & taking necessary action.

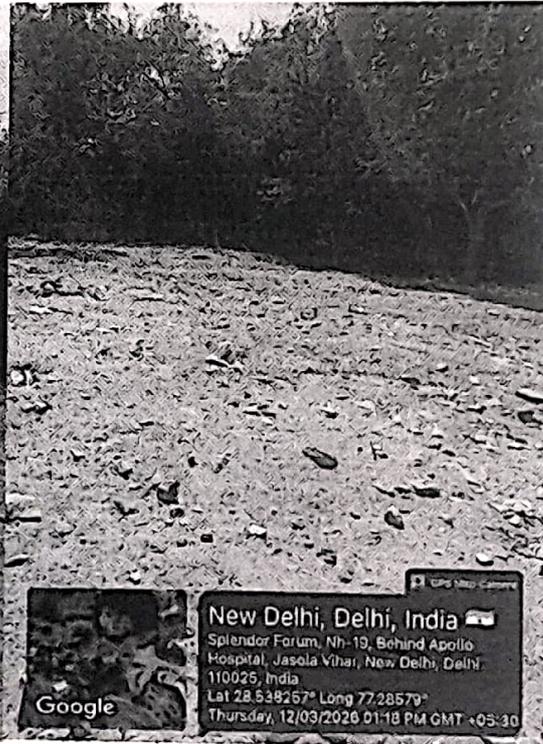
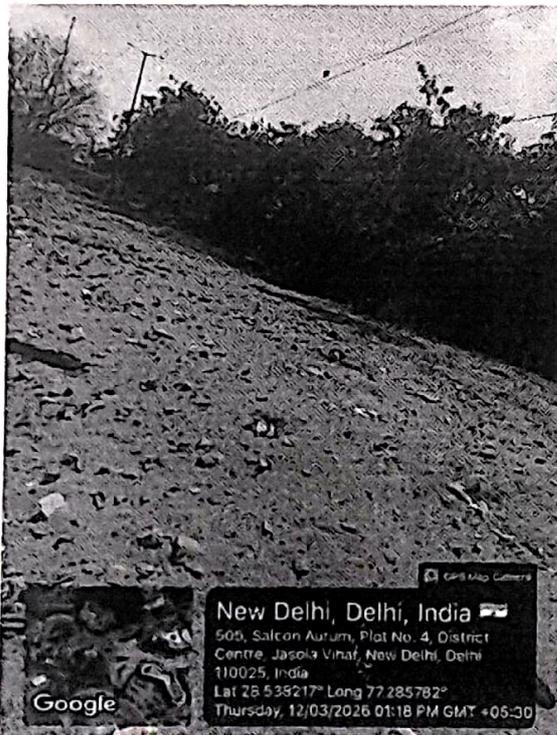
Executive Engineer
EMD-7/EZ/DDA

Executive Engineer
EMD-7/EZ/DDA

Before



After



DOA